

**Accommodation for Military Personnel
When Posted at Family Stations**

5032. SHRIMATI NIRLEP KAUR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that military personnel when posted at family stations after their tenure at front are provided family quarters and arrangements are made to get their wards admitted in schools;

(b) if so, whether it is also a fact that in spite of this, a number of military personnel posted at Palam (Delhi) have not been provided any accommodation; and

(c) if so, the reasons therefor and the number of these military personnel?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Military personnel posted at family stations are entitled to family accommodation to the extent of the prescribed percentages of authorised married establishment. Where adequate defence owned accommodation is not available, the same is supplemented by hired accommodation to the extent possible, while the rest of the entitled personnel can claim reimbursement of rent/compensation in lieu of quarters. The deficiencies of married accommodation are being steadily reduced by new construction according to a phased programme.

While there are no arrangements to guarantee admission in schools to the wards of military personnel posted to family stations, there is usually no difficulty in getting such admissions.

(b) and (c). The information desired in respect of Palam Station is being collected and a statement will be laid on the Table of the House.

Clash with Rebel Nagas

5033. SHRI HEM BARUA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there was a clash recently at Meyeona, ten miles off Kohima, between the Indian Security Forces and the Underground Nagas; and

(b) if so, the details of the incident and the casualties suffered on both sides?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). On the 2nd December, 1968 our security forces, searching for China-returned Underground Nagas, raided a camp near Mozema, approximately 10 kilometers West of Kohima, which was reported to be one of their hideouts. After an exchange of fire lasting for about an hour, the inmates of the camp retreated to the jungle. Their camp was destroyed and some arms and ammunition were recovered. No casualty was suffered by the security forces. The casualties suffered by the Underground Nagas are not known.

Squadrons of Russian Navy in Indian Ocean

5034. SHRI HEM BARUA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recently two small squadrons of the Russian Navy cruised the Indian Ocean;

(b) if so, whether the decision or the performance of the deed was communicated to Government;

(c) the details and main objective of and behind this incident; and

(d) Government's reaction thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Government has no information in the matter.

(b) to (d). Do not arise.

Indian Nationals under Detention in Burma

5035. SHRI BEDABRATA BARUA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that many Indian nationals are in the detention of Burma Government for last about one year; and